

already answered this so many times. We are incurring a loss of Rs. 300/- on each cycle. The accumulated losses of this Company are to the tune of Rs. 31 crores. (*Interruptions*)

MR. SPEAKER: What a remarkable achievement!

(*Interruptions*)

SHRI SHARAD DIGHE: Sir, the hon. Minister has not answered about the question of raw-materials. He is not supplying the raw-material.

SHRI J. VENGAL RAO: When the Company is incurring losses every year to the tune of some crores of rupees, where is the question of raw-material. (*Interruptions*)

SHRI SHARAD DIGHE: My second supplementary is this. As far as the Wage Agreement is concerned, it has arisen out of the initiative of the Government itself in January 1987. The Ministry of Industries organ the Bureau of Public Enterprises issued a circular to all those Public Sector Undertakings to enter into Wage Agreement with the employees where there is either no Wage Agreement prevailing or where the Wage Agreement has expired. Pursuant to that circular — the Wage Agreement in this Company had expired in 1979 — the Management prepared this Wage Agreement and got the approval of the union and sent it to the Finance Department. That has also been approved. But it is now merely lying with the hon. Minister for implementation

MR. SPEAKER: I think he had already answered this question before, in this House.

(*Interruptions*)

SHRI J. VENGAL RAO: Sir, it is not with me. It is before the Cabinet to take a decision

whether to close down this unit or to restructure this unit. Therefore, it is before the Cabinet.

SHRI ASUTOSH LAW: Sir, there is another bicycle manufacturing Undertaking of the Government of India which is known as the Cycle Corporation of India... (*Interruptions*) My question is that when the Cycle Corporation of India is also incurring losses, whether the Government is proposing any future planning to make a survey as to why all the bicycle manufacturing industries run by the Government of India are incurring losses.

MR. SPEAKER: All the Private Sector Units are making profits.

(*Interruptions*)

SHRI ASUTOSH LAW: As you have told, Sir, all the Private Sector Units are making profits. (*Interruptions*)

SHRI J. VENGAL RAO: All these units are old units. The Cycle Corporation of India is in Calcutta and the National Bicycle Corporation of India Limited is in Bombay. As I told earlier, as far as these two units are concerned, four workers are manufacturing one cycle per day whereas in the Private Sector one worker is manufacturing 2.5 cycles per day. (*Interruptions*)

AN HON. MEMBER: Who is responsible?

SHRI J. VENGAL RAO: Labour is responsible. (*Interruptions*)

[*Translation*]

Thermal Power Stations and Fertilizer Plants based on HBJ Pipeline Gas in Madhya Pradesh

*363. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the HBJ gas pipeline passes through Jhabua district of Madhya Pradesh;

(b) whether the gas passing through this pipeline is not being fully utilised;

(c) whether any proposal have been received for setting up a thermal power-cum-fertilizer plant based on this gas; and

(d) if so, the details thereof and the steps taken by Govt. thereon?

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Yes, Sir.

(b) At present the pipeline is not being fully utilised.

(c) and (d). There is no proposal for a thermal power-cum-fertilizer plant based on gas from HBJ pipeline. However, supply of gas has been committed for separate fertilizer and power plants along the HBJ Pipeline route.

[*Translation*]

SHRI DILEEP SINGH BHURIA: Mr. Speaker, Sir, the hon. Minister has not replied to my question. He has himself acknowledged the fact that many gas-based industries will be set up after the construction of this gas pipe line from Bombay High is over. I would like to know from the hon. Minister the time by which all the industries including generation of electricity based on gas will start functioning? What are the schemes regarding the gas-based industries and where these industries are going to be located?

SHRI BRAHMA DUTT: Sir, the outlay of

the entire project is Rs. 1700 crores. Rs. 200 crores more will be needed to extend it from Babrala to Delhi. The total cost will thus come to Rs. 1900 crores. On this pipeline, 3 power plants were to be set-up, one at Anta in Rajasthan, another at Bijoypur in Madhya Pradesh and the third at Orraiya in Uttar Pradesh. Besides, 4 fertilizer plants were also to be set up in U.P. For Kawas in Gujarat, we committed on the fallback basis. Our commitment was based on the capacity of gas, which is 18 million metric cubic metres per day. At present 3 fertilizer plants at Guna, Jagdishpur and Orana are utilizing the gas. We are supplying 4.5 million metric cubic metres gas per day. Whatever gas is flowing is being fully utilized. There has been some delay in setting up of 3 fertilizer plants and the construction of 3 power plants is also running behind schedule and will be completed by next year. So we are not utilizing it fully. But there is not much loss, as a large amount of free gas from the basin has to come in it, which we can supply on our own or can store it there. As an alternative, we have identified some fall-back consumers and also some new consumers in I.E.L. Fertilizer Plant at Panki. The DESU Plant of Delhi, which uses diesel, has been kept as an extra. Similarly, some consumers have been identified in Hazira also. Until we get our permanent consumers, we shall be able to supply gas for a fixed period of time.

SHRI DILEEP SINGH BHURIA: Mr. Speaker, Sir, I would like to know whether the Government of Madhya Pradesh has sent any scheme for gas based power plant to the Centre so that the Electricity Board could generate electricity from gas? Which of the State Governments have sent projects relating to gas-based power plants?

SHRI BRAHMA DUTT: So far as the power plants are concerned, Maharashtra, Madhya Pradesh, Gujarat and Uttar Pradesh have requested to supply them gas for the gas-based power plants. We will

provide them gas according to our commitment and the rest will depend upon the availability of gas. This issue of full utilisation of gas is under consideration of the Planning Commission.

SHRI PRATAP BHANU SHARMA: Mr. Speaker, Sir, the Central Government has a proposal to set up Gas Cracker Plant on HBJ Pipeline in Madhya Pradesh. I would like to know whether Madhya Pradesh Government has submitted a proposal for the setting up of a plastic industry for manufacturing raw-material in the down stream of that pipeline, if so, the reaction of the Central Government thereto?

SHRI BRAHMA DUTT: Besides the fertilizer plant in Guna, an LPG extraction plant has also been sanctioned in Madhya Pradesh. Work has already started on it. We are also formulating another scheme for the extraction of C-3, it is for you to see if it is to be set up on the down stream.

[*English*]

SHRI DIGVIJAY SINH: Through you, I would like to ask the Hon. Minister whether he is going to raise the capacity of the pipeline after compressing gas to 33 million cubic feet. Does he consider, after raising the capacity, setting up aethane cracker plant in Madhya Pradesh?

SHRI BRAHMA DUTT: I have already said that in Guna, a gas separation plant is coming up. When the capacity is increased, we will think about further activities around the pipeline.

Installation of Hirakud Stage-III Power Project

*365. **SHRI SRIBALLAV PANIGRAHI:** Will the Minister of ENERGY be pleased to state:

(a) the total outlay recommended by the Planning Commission for the installation of Hirakud Stage-III (Seventh unit) power project during the Seventh Plan period;

(b) the money spent so far on the installation of the Seventh unit of that power project in Orissa;

(c) the assistance received from Japan for the said project; and

(d) the progress made in the completion of the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) to (d). A Statement is given below.

STATEMENT

Installation of Hirakud Stage-III Power Project

(a) Approved outlay in the 7th Five Year Plan for Hirakud Stage-III (7th Unit) hydro-electric project (1 x 37.5 MW) is Rs. 15.81 crores).

(b) The total expenditure incurred on the project upto March, 1988 is Rs. 23.24 crores.

(c) An agreement for OECF (Overseas Economic Cooperation Funds of Japan) loan assistance of Yen 1500 million (equivalent to Rs. 16.3 crores approximately) for implementation of the 7th Unit of Hirakud H.E. Project was signed on 15.10.1981. Disbursement upto March, 1988 was Japanese Yen 1391.84 Million.

(d) Civil works of escape channel and regulator are in progress. Power House superstructure is under construction. Generating unit with 11 KV terminal equipment and hydraulic hoist for penstock gate have